Byju's RP Moves NCLT Against Google over Data Access

Nikhil Patwardhan

Bengaluru: The resolution professional overseeing the insolvency of Byju's parent Think & Learn has moved the Bengaluru bench of National Company Law Tribunal (NCLT) against Google LLC and Google India in a dispute understood to be over access to the company's data and digital services, people aware of the development said.

The application, filed under Section 60(5) of the Insolvency and Bankruptcy Code, seeks directions from the tribunal.

The counsel for resolution professional (RP) Shailendra Ajmera confirmed that Google LLC and its Indian arm had been named as respondents, but did not discuss the exact relief sought.

The application was listed for the first time before NCLT's Bengaluru bench on Wednesday. The NCLT cause list described it as an application seeking directions.

People aware of the matter said the case is understood to involve access to data belonging to Think & Learn and held through Google's services, including Google Cloud.

Access to such accounts would allow the RP to take control of the company's digital records and examine information relating to its operations, contracts and technology infrastructure. It would also be required to preserve the company's data and assess its business as part of the insolvency process.

Queries sent to Google, the RP and the company's suspended directors did not elicit any response until press time on Friday.

The dispute seems to mirror an earlier battle involving Amazon Web Services India, which provided Think & Learn with cloud storage, databases, media, analytics and other computing services. The company's main AWS account had 51 linked accounts, according to an earlier NCLT order.

Last year, Ajmera moved the tribunal against AWS India, seeking continuation of its services. He separately sought directions requiring Think & Learn's former management to hand over the credentials needed to access the company's AWS portal.

The RP told the tribunal that he was unable to inspect the account or verify its usage and invoices. He also raised concerns that some services billed to Think & Learn may have been used by third parties.

AWS said the login credentials and control over the linked accounts remained with Think & Learn's erstwhile management, and that it could not provide the RP access. It suspended the account in April 2025 after dues for services supplied during the insolvency period remained unpaid. AWS subsequently sought payment of Rs 39.49 crore for services supplied between the start of Think & Learn's insolvency and April 2025. In August, the NCLT dismissed the RP's application and allowed AWS's plea, directing him to place eligible invoices before the creditors' committee for priority payment as insolvency-process costs.

Think & Learn entered insolvency in July 2024 after it failed to pay Rs 158.90 crore in sponsorship dues to the Indian cricket board. Ajmera was appointed resolution professional in February 2025 and has since filed several applications seeking access to company records, accounts and assets required to run the process.

Renewables, Battery Storage Key to India's Energy Transition: Joshi

Minister says clean energy scale-up to ease tariffs, highlights rapid gains in battery, solar and wind energy

Renewable Energy Minister Pralhad Joshi

Our Bureau

New Delhi: Renewable energy minister Pralhad Joshi said India's drive in battery storage systems, along with rapid expansion of wind and solar power would play a key role in pushing the country's clean energy transition.

Addressing the Adani Presents Times Network Sustainability Conclave 2026, Joshi said the push towards battery storage, coupled with a strong focus on wind and solar energy, would bring down electricity costs.

"India was the second-largest in terms of battery [energy storage] addition last year. We are investing heavily in battery storage systems, with a strong focus on wind, solar and storage. Results will be seen soon, and it will lead to bringing down the cost of electricity," Joshi said.

Highlighting India's push towards next-generation technologies, he added that the country's first hydrogen-powered train has placed India among a select group of nations investing in clean transportation.

The conclave brought together policymakers, industry leaders, financial experts and climate advocates to discuss India's roadmap for sustainable development, climate resilience and energy security.

Madhya Pradesh Chief Minister Mohan Yadav while addressing the gathering said India will continue to play a global leadership role in the green economy and climate action, and pointed to the success of Mission LiFE and the Ek Ped Maa Ke Naam campaign. He also highlighted the state's sustainability initiatives, including afforestation and water conservation.

Industry leaders underscored clean energy as a strategic economic opportunity.

ReNew founder Sumant Sinha said, "If there are two things that are going to impact the future of any economy, one is artificial intelligence, the second is energy. The thing that we can rely upon the most is clean energy because we can make that within our borders. It can become a critical part driving the future of the country."

The deliberations touched on financing India's green ambitions.

Ministry of Finance Joint Secretary Baldeo Purushartha said flagship programmes such as the Green Hydrogen Mission, PM Surya Ghar Yojana, support for battery storage and production-linked incentives for advanced battery manufacturing have significantly accelerated the country's renewable energy transition.

Industry leaders, meanwhile, outlined how businesses were preparing for a low-carbon future. Tata Power's Vaibhav Singh, Blue Star India's Vikas Bakshi and Charge Zone founder and CEO Kartikey Hariyani discussed the growing importance of clean technologies, electric mobility, sustainable cooling solutions and domestic manufacturing in strengthening India's industrial competitiveness while reducing emissions.

Offering a broader climate perspective, Centre for Science and Environment Director General Sunita Narain said that "there is one extreme weather event a day happening across India," arguing that climate action must go beyond emission reduction to include resilient cities, stronger local environmental governance and sustainable development.

Looking ahead, International Solar Alliance Director General Ashish Khanna said rooftop solar adoption is expected to more than double over the next five years as India expands its clean energy footprint.

Echoing the need to strengthen the country's energy backbone, IREDA Executive Director (Projects) Sushant Kumar Dey said building adequate energy storage capacity should remain the immediate priority before India looks at exporting electricity.

QComm will Keep Attracting Capital: Majety

Swiggy founder says product differentiation will matter more than price as 10-min delivery becomes table stakes

Our Bureau

Bengaluru: Swiggy founder and group CEO Sriharsha Majety said that the quick commerce industry will remain well-funded and competitive, even as the company's 10-minute delivery unit Instamart steps up efforts to reduce its losses.

"The category will continue to attract capital and competition. Our answer is to build a business that wins through a distinctive product offering, not only through price. Quick delivery is increasingly becoming table stakes," Majety said in a letter to the company's shareholders as part of its 2025-26 annual report.

"The right to win will come from reliable availability, breadth of assortment, differentiated categories, strong partner brands and the ability to make Instamart a destination for everyday upgrades, not just everyday essentials," he added.

Instamart competes with the likes of Eternal-owned Blinkit, public markets-bound Zepto, Flipkart Minutes, Amazon Now, Tata Digital-backed BigBasket and Reliance Retail's Jio Mart in the rapid delivery segment.

In an interview to ET, Flipkart group CEO Kalyan Krishnamurthy had said that the quick commerce market did not have enough capacity to accommodate six-seven players. Swiggy raised ₹10,000 crore via a qualified institutional placement (QIP) in December 2025, a year after it raised ₹4,500 crore through its November 2024 initial public offering (IPO). Rival Zepto is also planning to go public this year, looking to raise $650-700 million in fresh capital.

Majety also said that Instamart shifted its focus during 2025-26 from adding dark stores to sweating the existing assets.

"Our strategy was not to pursue volume at any cost. We focussed on wallet share, basket quality, availability and operating leverage. Contribution margin improved to -2.8% of GOV (gross order value) from -4.0% in the previous year, led by higher AOVs (average order values), improved monetisation, better infrastructure utilisation and lower dependence on unsustainable incentives," Majety said.

"We also took a more deliberate approach to network expansion. After front-loading investments in dark stores, our focus shifted towards sweating existing assets, improving utilisation and adding stores in a calibrated manner for coverage and debottlenecking," he added.

Instamart had 1,143 active dark stores as of March 31, up from 1,021 a year ago.

Execution is Bigger Challenge than Profitability: Fractal CEO

Mumbai: Newly listed enterprise AI firm Fractal Analytics on Friday reported its first major quarterly profit setback in recent years, as execution lapses and the ramp-down of two large clients in its technology, media and telecom (TMT) business weighed on earnings. The stock slumped 8.69%.

Fractal reported a sharp 38% sequential decline in net profit to Rs 72.3 crore in April-June quarter. However, on a yearly basis, net profit climbed 92%, while revenue rose 20% to ₹912.5 crore.

—**Himanshi Lohchab**

Ecomm Export FDI Policy Eases Rules, Raises Compliance Questions

Bengaluru: The Centre's decision to relax its FDI policy to allow foreign direct investment in the inventory-based model of ecommerce for exports is unlikely to have a significant impact on the domestic online retail operations of companies such as Meesho, Flipkart and Amazon, industry executives said.

TO BENEFIT SMALLER SELLERS

However, they said the move would help smaller sellers and MSMEs expand their reach in global markets. 'Lawyers, meanwhile, urged caution in the policy's implementation, warning that it could give rise to structures that may be misused to hold inventory. India's FDI rules prohibit ecommerce companies from holding inventory, requiring them to operate on a marketplace model to prevent large inflows of foreign capital from distorting competition for small sellers and traders.

ADDITIONAL CHANNEL

The Department for Promotion of Industry and Internal Trade (DPIIT) said on Thursday that restrictions on foreign investment in inventory-based ecommerce will "not apply in case of exports of domestically manufactured and/or produced goods/products." The policy, executives said, creates an additional channel for Indian sellers to access overseas markets.

—**Pranav Mukul**

BJP Govt in Rajasthan Brought Over 1 cr Beneficiaries Under NFSA

Jaipur: Rajasthan Food and Civil Supplies Minister Sumit Godara on Friday said more than a crore of eligible beneficiaries have been brought under the National Food Security Act in the state during the BJP government's two-and-a-half-year tenure.

Godara said that the newly added 1,00,77,182 persons account for around 23 per cent of the state's total 4.37 crore NFSA beneficiaries.

"This is a major step towards ensuring social justice and extending welfare benefits to vulnerable sections," he said.

He added that 12,95,664 new beneficiaries were added between January 1 and August 31, 2024.

Godara said Jaipur, Sikar, Jodhpur, Barmer and Bhilwara were among the districts that recorded the highest number of new enrolments.

He said beneficiaries covered under the NFSA were also receiving benefits under several state welfare schemes.

—**PTI**

GUJARAT INDUSTRIES POWER COMPANY LTD.

Tender (EPC/ Trunkey) for GIPCL SLPP Phase-I (Unit-1 & 2: 2x125 MW): Renovation, Modernization and Life Extension (R & M and LE): Lignite Handling system (LHS) - Design, Engineering, Supply, and Construction of New Lignite Feeding System, Associated Works, Contingency Feeding Arrangement & Dismantling work (N.procure Tender ID: 325117)

Interested Bidders may submit their Bids on two parts basis through https://tender.nprocure.com or https://gipcl.nprocure.com. Last date for bid submission is 21.08.2026, 17:00 hrs. Tenders can also be viewed from company's website www.gipcl.com.

Chief General Manager - Thermal

SBI

Analytics Department, 8th Floor, NEWA Bhakti Knowledge Park, Airoli, Navi Mumbai - 400708

NOTICE INVITING BIDS

Ref No: SBI/GITC/Analytics/2026/2027/1477 Dated: 25.07.2026

Bids are invited by State Bank of India from the eligible bidders for the selection of system integrator for design, build, implementation and maintenance of Enterprise AI platform of the bank. For details, please visit 'Procurement News' at https://sbi.bank.in or https://www.sbi.co.in along with Corrigendum.

Last date and time for submission of bids: 21.08.2026 up to 17:00 hrs.

Place: Mumbai Deputy General Manager

Date: 25.07.2026 Analytics Department (DB - Business)

पंजाब नैशनल बैंक punjab national bank

MCC – Jodhpur, 2nd Floor, Plot No. 43, 18th E Road, Sardarpura, Jodhpur. Tel: 0291-2617225 E-mail: mcc6363@pnb.co.in

APPENDIX IV [See Rule 8(1)] POSSESSION NOTICE

Whereas, The undersigned being the Authorized Officer of the **Punjab National Bank Branch Office MGH Road Jodhpur** under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of Powers conferred under Section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a **demand notice dated 06-05-2026** calling upon the **Borrowers M/s Nagnechaya Lime And Chemicals Prop. Smt. Kailash Kanwar W/o Sh. Balveer Singh & (Guarantors) Sh. Narendra Singh S/o Sh. Bheru Singh & Balveer Singh S/o Sh. Bheru Singh & Smt. Manoj Kanwar W/o Sh. Ajit Singh & Sh. Ravindra Singh S/o Sh. Balveer Singh & Sh. Ramlal Singh S/o Sh. Shrawan Singh & Sh. Hakim Singh S/o Shrawan Singh** to repay the amount mentioned in the notice being is **Rs. 2,76,20,043.26 (Rupees Two Crore Seventy Six Lakhs Twenty Thousand Forty Three and Twenty-Six Paisa) as on 30-04-2026** with further interest from thereon until payment in full within 60 days from the date of notice/date of receipt of the said notice.

The borrower's / mortgagor's / Guarantor's having failed to repay the amount, notice is hereby given to the borrower/ mortgagor and the public in general that the undersigned has taken **possession** of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said Rules on this **20 day of July of the year 2026**. The borrower's / mortgagor's / Guarantor's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

The borrower's / mortgagor's / Guarantor's in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **Punjab National Bank Branch Office MGH Road Jodhpur** for an amount of **Rs. 2,80,05,752.26 (Rupees Two Crore Eighty Lakhs Ninety Five Thousand Seven Hundred Fifty Two and Twenty Six Paisa) as on 16-07-2026** and interest & expenses thereon from 01-07-2026 until full payment.

DESCRIPTION OF IMMOVABLE PROPERTY

1. All that part and parcel of Land & Building of Industrial property of Mrs. Manoj Kanwar W/o Ajit Singh consisting of structures, erections, installations, etc. situated at K. No. 1104/124, Vill Basni Harisingh, Tehsil Bhopalgarh, District Jodhpur, Rajasthan measuring 9308.00 sq. Mtr. Bounded by:- East: Land of Kh no 125 & 667/125, West : 30 Feet Rasta, North : Land of Kh no 1105/124, South: Land of Kh no 1102/124

2. All that part and parcel of Land & Building of Industrial property of Mrs. Kailash Kanwar W/o Mr. Balveer Singh consisting of structures, erections, installations, etc. situated at K. No. 129/2 & 129, Village Basni Hari Singh, Tehsil Bhopalgarh, District Jodhpur, Rajasthan measuring 4694.34 sq. Mtr. Bounded by:- East: Padat Land, West: Land of Purchase by Mohan Singh, North : Kh. No. 129/1, South : Land of Govind Singh

"Note : It is hereby informed that the mortgage over the aforesaid properties, created in favour of Punjab National Bank, Branch MGH Road, Jodhpur, has been extended to secure the following loan accounts maintained with the same branch:

1. Dwarkadhish Lime Industries - Account No. 0232008700018023, 023200EG00000085 & 0232008000029016
2. Guru Kripa Lime Industries- Account no. 0232008700017741
3. Palak Lime Industries- Account no. 0232008700018014, 023200EG00000258 & 0232005G00000054
4. Jagdamba Engineering Works- Account no. 0232008700018236
5. Nagnechaya Lime Industries- Account no. 0232008700017033 & 023200EG00000076

Accordingly, the aforesaid properties stand as a common security for the aforesaid loan accounts.

Date- 20.07.2026 Place- Jodhpur For Punjab National Bank (Authorized Officer)

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DROPBASE SOFTWARE PRIVATE LIMITED

S. NO.	PARTICULARS	DETAILS
1.	NAME OF THE CORPORATE DEBTOR	DROPBASE SOFTWARE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19.08.2014
3.	Authority under which corporate debtor is incorporated / registered	ROC-Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900RJ2014PTC046095
5.	Address of the registered office and principal office (if any) of corporate debtor	Room 1, Basement, Shop No. S-40, JDA Complex, Murlipura Scheme, Jaipur
6.	Date of closure of Insolvency Resolution Process	16.07.2026
7.	Liquidation commencement date of corporate debtor	17.07.2026
8.	Name and registration number of the insolvency professional acting as liquidator	Anubha Singh Registration No. IBBI/IPA-001/IP-P02784/2022-2023/14260 AFA Valid upto 30.06.2027
9.	Address and e-mail of the liquidator, as registered with the Board	Plot No. 6, Janakpuri II Ext, Imliphatak, Jaipur-302005 E-mail ID: anubha.singh5@gmail.com Mobile No. +91 8387870000
10.	Address and e-mail to be used for correspondence with the liquidator	174, Shiv Colony, Moti Nagar, Queens Road, Jaipur – 302021 E-mail ID: cirp.dropbase@gmail.com

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench has ordered the commencement of liquidation of the Dropbase Software Private Limited on 17.07.2026 (Intimated through e-mail to the undersigned on 21.07.2026) under section 33 of the Code.

ANUBHA SINGH
Liquidator in the matter of
Dropbase Software Private Limited

Date: 24.07.2026
Place: Jaipur

PUBLIC NOTICE

ICICI Bank | Branch Office : ICICI Bank Limited Plot No-23, Shal Tower, 3rd Floor, New Rohtak Road, Karol Bagh, New Delhi-110005

Notice under Section 13(2) of the Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002 is being issued by ICICI Bank Ltd. (on the underlying pool assigned to ICICI Bank by Dewan Housing Finance Ltd.) in relation to the enforcement of security concerning a Housing Loan Facility granted pursuant to a Loan agreement entered into between DHFL and the following borrower(s) who has/have defaulted in the repayment of principal and interest towards the Loan Facility(ies) obtained by them from the secured creditor. The Loans have been classified as Non-Performing Assets (NPA). A notice was issued to them at their last known addresses; however, it has returned un-served and hence, they are hereby notified by way of this Public Notice.

Sr. No.	Name of the Borrower/Co-Borrower/ Guarantor/ & Address (DHFL Old LAN & ICICI New LAN)	Property Address of Secured Asset / Asset to be Enforced	Date of Notice Sent/ Outstanding as on Date of Notice	NPA Date
1.	Jitendra Singh Panwar & Mrs. Jitendra Singh (Loan No. 06100003081 & AC No. QZBKR00005023502) & 1772 Ward No. 50 Hanuman Hattha Rajasthan Bikaner- 334001	Plot No. 32, Situated At Bajrang Vihar Phase II, Balram Garden Bikaner, Rajasthan, Bikaner, 334001	13/07/2026 Rs. 7,76,666.75/-	11/05/2026

The steps are being taken for substituted service of Notice. The above borrower(s) and/or the guarantor(s) of the Loan (as applicable) is/are advised to make the payments of the outstanding within the period of 60 days from the date of the publication of this Notice else, further steps will be taken as per the provisions of the Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002.

Date: July 25, 2026
Place: Bikaner

Authorised Officer
Team ICICI Bank

PHYSICAL POSSESSION NOTICE

ICICI Bank | Branch Office: ICICI Bank Limited Plot No-23, Shal Tower, 3rd Floor, New Rohtak Road, Karol Bagh, New Delhi- 110005

The Authorised ICICI Bank Officer under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notices to the borrower(s) mentioned below, to repay the amount mentioned in the Notice within 60 days from the date of receipt of the said Notice.

Having failed to repay the amount, the Notice is issued to the borrower and the public in general that the undersigned has taken possession of the property described below, by exercising powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general are hereby cautioned not to deal with the property. Any dealings with the property will be subject to charges of ICICI Bank Limited.

Sr. No.	Name of the Borrower(s)/ Loan Account Number	Description of Property/ Date of Physical Possession	Date of Demand Notice/ Amount in Demand Notice (Rs)	Name of Branch
1.	Ritesh Jain/ Lalita Jain/ TBKOT00006922087/ LBJAI00005892737/ LBKOT00006942140/ LBJAI00006212000	Patta No. 74665, Near Bus Stand, Ward No.16, Gram Panchayat Kolvi, Urf Mandi Rajenderpur, Chaumahla, (Golkhedi), Tehsil Gangdhar, District Jhalawar, Rajasthan-326515/ 22-07-2026	March 27, 2025 Rs. 27,18,202.92/-	Jhalawar

The above-mentioned borrowers(s)/guarantors(s) is/are hereby issued a 30 day Notice to repay the amount, else the mortgaged properties will be sold after 30 days from the date of publishing this Notice, as per the provisions under Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

Date: July 25, 2026
Place: Jhalawar

Sincerely Authorised Officer
For ICICI Bank Ltd.

PUBLIC NOTICE

ICICI Bank | Branch Office : ICICI Bank Limited Plot No-23, Shal Tower, 3rd Floor, New Rohtak Road, Karol Bagh, New Delhi-110005

Notice under Section 13(2) of the Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002 is being issued by ICICI Bank Ltd. (on the underlying pool assigned to ICICI Bank by Dewan Housing Finance Ltd.) in relation to the enforcement of security concerning a Housing Loan Facility granted pursuant to a Loan agreement entered into between DHFL and the following borrower(s) who has/have defaulted in the repayment of principal and interest towards the Loan Facility(ies) obtained by them from the secured creditor. The Loans have been classified as Non-Performing Assets (NPA). A notice was issued to them at their last known addresses; however, it has returned un-served and hence, they are hereby notified by way of this Public Notice.

Sr. No.	Name of the Borrower/Co-Borrower/ Guarantor/ & Address (DHFL Old LAN & ICICI New LAN)	Property Address of Secured Asset / Asset to be Enforced	Date of Notice Sent/ Outstanding as on Date of Notice	NPA Date
1.	Jai Ram/ Anop Devi (Loan No. 04700002515 & Ac No. QZJOD00004997440) & Sangram Ji Ki Dhanni Gram Tilvasni Tehsil Biladha Rajasthan Jodhpur - 342606	Plot No. 144, Khasra No. 224, Village Khakhoriya Jodhpur, Rajasthan, Jodhpur- 342304	13/07/2026 Rs. 14,15,827.00/-	10/04/2026

The steps are being taken for substituted service of Notice. The above borrower(s) and/or the guarantor(s) of the Loan (as applicable) is/are advised to make the payments of the outstanding within the period of 60 days from the date of the publication of this Notice else, further steps will be taken as per the provisions of the Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002.

Date: July 25, 2026
Place: Jodhpur

Authorised Officer
Team ICICI Bank

PUBLIC NOTICE

ICICI Bank | Branch Office: ICICI Bank Limited Plot No-23, Shal Tower, 3rd Floor, New Rohtak Road, Karol Bagh, New Delhi-110005

The following borrower(s) has/have defaulted in the repayment of principal and interest towards the Loan facility(ies) availed from ICICI Bank. The Loan(s) has/have been classified as Non-Performing Asset(s) (NPA). A Notice was issued to them under Section 13(2) of the Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002, at their last known addresses. However, it has not been served and are therefore being notified by way of this Public Notice.

Sr. No.	Name of the Borrower/ Co-Borrower/ Guarantor/ (Loan Account Number) & Address	Description of Secured Asset to be enforced	Date of Notice sent/ Outstanding as on Date of Notice	NPA Date
1.	Praveen Arya/ Ankita Sirvi (LBPLI00004958034) & 1-S-40 Kamala Nehru Nagar Marwar Rajasthan Pali- 306401	Plot No. 1-S-40, & Plot No. 1-S-41, Kamla Nehru Nagar, Housing Board, Pali, Rajasthan- 306401	25/06/2026 Rs. 3774908.76/-	06/05/2026
2.	Praveen Arya/ Ankita Sirvi (LBPLI00004958131) & 1-S-40 Kamala Nehru Nagar Marwar Rajasthan Pali- 306401	Plot No. 1-S-40, & Plot No. 1-S-41, Kamla Nehru Nagar, Housing Board, Pali, Rajasthan - 306401	25/06/2026 RS. 11,21,629.76/-	06/05/2026
3.	Sanjay Dayma/ Manju (LBJOD00005659874) & Kaga Kagdi Shiv Mandir Ke Pass Nagouri Gate Rajasthan Jodhpur- 342001	House No. K-33, Handpump Wali Gali Shitala Mata Mandir, Kaga Colony Jodhpur, Rajasthan, Jodhpur- 342006	25/06/2026 Rs. 18,05,282.00/-	07/04/2026

These steps are being taken for substituted service of Notice. The above borrower/s and/or guarantor/s (as applicable) is/are advised to make the outstanding payment within 60 days from the date of publishing this Notice. Else, further steps will be taken as per the provisions of the Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002.

Date: July 25, 2026,
Place: Pali & Jodhpur

Sincerely Authorised Officer,
For ICICI Bank Ltd.

TIMES interact — Connecting People, Connecting Needs — To book your ad — Logon to: ads.timesofindia.com or Call: 18001205474 (Toll Free)

business

Prestige Featherlite Tech Hub

Grade 'A' Office Space

For Lease / Sale

WHY TECH HUB?

FLOOR PLATE	MINIMUM AREA	AVAILABLE AREA	AVAILABLE SALE	GREEN BUILDING
45,000 SQ.FT	22,500 SQ.FT	1.8 LAKH SQ.FT	45,000 SQ.FT	CERTIFIED

LANDOWNER'S DIRECT INVENTORY

leasing@featherliteindia.com

63997 77755

Off Outer Ring Road, Panathur Main Road

Readers are recommended to make appropriate enquires and seek appropriate advice before sending money, incurring any expenses, acting on medical recommendations or entering into any commitment in relation to any advertisement published in this publication. All creatives marked as Advertorial, Spotlight and Promotional Features are to be treated as Advertisements. The Times of India Group doesn't vouch for any claims made by the Advertisers of the products and services. The Printer, Publisher, Editor, and the owners of The Times of India Group publications shall not be held liable for any consequences, in the event such claims are not honoured by the Advertisers.

real estate

FOR SALE

JAIPUR

COMMERCIAL space approx 2043sqft available for sale in Green House, Ashok Marg, C-Scheme Jaipur. Contact 9829810555

रावतभाटा राजस्थान साईट Rawatbhata Rajasthan Site
अभिरुचि की अभिव्यक्ति (EOI)-सह-निविदा आमंत्रण
Expression of Interest-cum-Invitation for Bids
ईओआई आमंत्रण संख्या, आरआरसाईट/सीएसआर/2026-2027/1
EOI Invitation number, RR Site / CSR/2026-2027/1

शुद्धिपत्र CORRIGENDUM

दिनांक 10/07/2026 को प्रकाशित ईओआई को रद्द करना

CANCELLATION OF EOI PUBLISHED ON 10/07/2026

एतद्वारा यह सूचना दी जाती है कि आरआरसाईट के 16 किमी के दायरे में विभिन्न स्थानों पर AWCs (आंगनवाड़ी केंद्रों) के लिए लाइट गेज स्टील फ्रेम (LGSF) प्रौद्योगिकी के माध्यम से मॉड्यूलर संरचना के डिजाइन, आपूर्ति, निर्माण, स्थापना और कमीशनिंग के कार्य के लिए ईओआई संख्याः आरआरसाईट/सीएसआर/2026-2027/1 के माध्यम से आमंत्रित किया गया था। इस ईओआई को तकनीकी कारणों से तत्काल प्रभाव से रद्द किया जाता है। एक नया संशोधित निविदा नोटिस/ईओआई विस्तार समय में अलग से जारी किया जाएगा। अपडेट के लिए हमारे आधिकारिक ई-प्रोक्योरमेंट पोर्टल पर जाएँ।

Notice is hereby given that the EO invited vide EOI No: RR Site /CSR/ 2026-2027/1 for the work of "Design, Supply, Construction, Erection and Commissioning of Modular Structure through LGSF (Light Gauge Steel Frame) Technology for AWCs (Aanganwadi Centers) at Various Locations in the 16 Km radius of RR Site." is hereby CANCELLED with immediate effect due to technical reasons. A revised fresh tender notice/EOI shall be issued separately in due course. For updates. visit our official e-procurement portal.

cbc 48157/11/0002/2627

कार्यालय नगर पालिका मण्डल, चाकसू, जिला-जयपुर (राज.)

क्रमांक/न.पा.चा./2026/2779 दिनांक : 24/07/2026

आपत्ति आमंत्रण सूचना

एतद् द्वारा सर्वसाधारण को सूचित किया जाता है कि इस नगर पालिका क्षेत्र में स्थित निम्नेक्त भूखण्डों की निम्नानुसार पट्टावली/पार्थना पत्र मय साईट प्लान राजस्थान नगरीय क्षेत्र कृषि भूमि के अकृषि उपयोग के अनुज्ञा एवं आवंटन नियम 2012 के तहत निस्तारण हेतु विचाराधीन है :-

क्र.सं.	नाम	पिता/पति का नाम	भूखण्ड संख्या एवं क्षेत्रफल का नाम	एरिया	विषय
1.	दुर्गेश कुमार मीना	रामजीलाल मीना	भू.सं. 220, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	134.84 वर्गमीटर	निस्तारण
2.	अजित सिंह कुशवाहा	राकुश कांशीराम	भू.सं. 221, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	116.12 वर्गमीटर	निस्तारण
3.	सुखदेवी देवी मीना	बाबूलाल मीना	भू.सं. 211, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	92.96 वर्गमीटर	निस्तारण
4.	निरालेश शर्मा	भगत चतुर्वेदी	भू.सं. 330, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	92.96 वर्गमीटर	निस्तारण
5.	अमन राजनिधि राज	राज नारिन सिंह/अमन राज	भू.सं. 630, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	185.04 वर्गमीटर	निस्तारण
6.	रवि शंकर मीना	हरनारायण मीना	भू.सं. 386, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	106.70 वर्गमीटर	निस्तारण
7.	दुर्गेश कुमार नागर	मेवे लाल नागर	भू.सं. 305, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	83.69 वर्गमीटर	निस्तारण
8.	भारती देवि	विनोद	भू.सं. 372, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	83.69 वर्गमीटर	निस्तारण
9.	अविनाश	राजेश यादव	भू.सं. 326, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	92.96 वर्गमीटर	निस्तारण
10.	सारिक	रामनारन	भू.सं. 481, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	92.96 वर्गमीटर	निस्तारण
11.	विकास कुमार	अमरसिंह कुमार	भू.सं. 721, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	92.96 वर्गमीटर	निस्तारण
12.	नीरजेश त्रिवेदी	कुलेश लाल त्रिवेदी	भू.सं. 357, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	83.69 वर्गमीटर	निस्तारण
13.	अजीत कुमार यादव	पाचू प्रसाद	भू.सं. 392, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	83.69 वर्गमीटर	निस्तारण
14.	अनी लाल मीना	राजू लाल मीना	भू.सं. 534, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	116.12 वर्गमीटर	निस्तारण
15.	सुलोचना जैरा	कुंज बिहारी मीना	भू.सं. 411, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	83.69 वर्गमीटर	निस्तारण
16.	नीरजा प्रजापत	महेश चन्द प्रजापत	भू.सं. 511, नीलकण्ठ नगर पश्चमी टोंक, पाचवा	92.96 वर्गमीटर	निस्तारण

उक्त भूमि के निस्तारण के संबंध में किसी भी व्यक्ति को कोई भी आपत्ति है तो वह आपत्ति को लिखित में इस सूचना प्रकाशन की तिथि से सात दिवस के अंदर-2 इस कार्यालय में प्रस्तुत कर सकते है। अवधि पश्चात् प्राप्त आपत्ति अंगीकार नहीं की जावेगी एवं तथ्यहुसार प्रकरण का निस्तारण कर दिया जावेगा। उक्त सूचना आज दिनांक 24.07.26 को मेरे हस्ताक्षर एवं सील मुहर द्वारा प्रतारित किया गया।

अधिशाषी अधिकारी, नगर पालिका चाकसू

कार्यालय नगर पालिका, खण्डार- राज.

क्रमांक/न.पा.खण्डार/निशा./2026 27/864 दिनांक : 24/07/2026

केन्द्र सरकार, राज्य सरकार एवं नगर पालिका में पंजीकृत सक्षम स्तर के सम्बद्ध निविदाकारों से निम्नलिखित कार्यों के लिए सीलबन्द लिफाफे में निविदा आमंत्रित की जाती है। निविदा दिनांक 03.08.26 को दोपहर 12.00 बजे तक बेयीं जाकर दिनांक 03.08.26 दोपहर 2.00 बजे तक प्राप्त कर सायं 3.00 बजे उपस्थित निविदाकारों के सन्मुख निम्न हस्ताक्षरकर्ता के कार्यालय में खोली जावेगी।

क्र. सं.	कार्य का नाम	अनुमानित लागत (लाखों में)	अमानत राशि 2 प्रतिशत	अमानत राशि 1/2 प्रतिशत	निविदा शुल्क	कार्य की समयावधि
1.	नगर पालिका क्षेत्र में स्थित छापर कॉलोनी आंगनबाड़ी में चाइल्ड फ्रेंडली टॉयलेट रिपेयर/निर्माण कार्य	0.35	700	175	500/-	15 दिन
2.	नगर पालिका क्षेत्र में स्थित खण्डार बी आंगनबाड़ी में चाइल्ड फ्रेंडली टॉयलेट रिपेयर/निर्माण कार्य	0.35	700	175	500/-	15 दिन
3.	नगर पालिका क्षेत्र में स्थित खण्डार आंगनबाड़ी में चाइल्ड फ्रेंडली टॉयलेट रिपेयर/निर्माण कार्य	0.35	700	175	500/-	15 दिन

शर्ते :-

1. बिना एग्रीहर सर्टि सर्कार/अपूर्ण एवं डाक द्वारा प्राप्त निविदाएँ मान्य नही होगी।
2. निविदा शुल्क एवं अमानत राशि बैंक द्वारा जमा कि जाएगी या नगर पालिका खण्डार कार्यालय में राशि जमा कि जाने के उपरान्त रसीद नगर पालिका कार्यालय में जमा करवायी होगी।
3. निविदा प्रपत्र बैंक द्वारा/जमा की रसीद नगर पालिका में जमा करवाने के उपरांत उसी दिवस जावेगा।
4. निविदा विहि को राजकीय अवकाश की स्थिति में निविदायें रखने हेतु ही अगामी तिथि को विक्रय व प्राप्त की जा सकेगी
5. निविदा पत्रक के रिफाएमे पर कार्य का नाम स्पष्ट रूप से अंकित करे।
6. संवेदक का ईपीएफ, ईएसआई का रीजिस्टेशन अवश्यक है। रीजिस्टेशन की प्रति निविदा के समय कार्यालय में उपलब्ध करानी होगी। सरकार के श्रम विभाग द्वारा समय-समय पर जारी पात्र/परिपत्रो में अंकित शर्तों की पालना करनी होगी।
7. निविदा में स्वीकृत होने पर संवेदक को नगर पालिका के किसी भी अधिकारी/पार्षद कर्मचारी से-बस्ते रिलेशन नहीं होने बाबत 50 रुपये के नॉन ज्यूडिशियल स्टाम्प पेपर पर कार्य पालक मजिस्ट्रेट व नोटरी द्वारा प्रमाणित मूल शपथ पत्र प्रस्तुत करना होगा।
8. निविदा की तिथि को राजकीय अवकाश की स्थिति में निविदायें स्वा ही अगामी तिथि को खोली जावेगी।
9. निविदा की शेष शर्तें अरटीपीपी एक्ट 2012 एवं 2013 के तहत लागु होंगी।
10. बत्रेक रिफ्ट / डिवाई न होने का शपथ पत्र संलग्न करना होगा।
11. संवेदक को कार्य ले पूर्ण, कार्य के दौरान, कार्य के पश्चात की फोटो प्रस्तुत करने होंगे।

अधिशाषी अधिकारी
नगर पालिका खण्डार

कार्यालय नगरपालिका धोद राज.

E-mail: npdhod@gmail.com PH. NO.

क्रमांक : न.पा.धो/2026-27/810 दिनांक : 24/07/26

-: बिड सूचना :-

नगरपालिका धोद क्षेत्र में नगरपालिका धोद द्वारा 1 कार्य की बिड दिनांक 24/07/26 समय 10 :00 बजे से दिनांक 04/08/26 समय 3 :00 बजे तक आमंत्रित की जाती है। जिसमे इच्छुक संवेदक द्वारा वर्णित जेम -बिड में भाग ले सकते हैं। उपरोक्त जेम बोली की जानकारी एवं शर्तें विभागीय वेबसाइट www.sppp.rajasthan.gov.in पर तथा www.gem.gov.in एवं कार्यालय समय में देखी/ प्राप्त की जा सकती है।

NIB :- DLB2627A4712
UBN:- DLB2627GSGB11246

अधिशाषी अधिकारी
नगरपालिका धोद

उत्तर मध्य रेलवे

पत्रांक:- Misc/Goods/DRM-C/AGC/2026 दिनांक: 23.07.2026

निविदा आमंत्रण सूचना

भारत के राष्ट्रपति की ओर से, वरिष्ठ मंडल वाणिज्य प्रबंधक, उत्तर मध्य रेलवे, आगरा द्वारा IREPS निविदा संख्या: 2026-BDU-AGRA दिनांक **23.07.2026** निम्नलिखित विवरणानुसार आमंत्रित की जाती है, विवरण निम्न प्रकार है-

IREPS निविदा संख्या: 2026-BDU-AGRA

निविदा विवरण: आगरा मंडल में रेलवे व्यवसाय विकास योजना की पहचान हेतु परामर्शदाता एजेंसी की नियुक्ति।

बोली प्रारंभ तिथि: 03.08.2026 **बोली समापन तिथि/समय:** 17.08.2026 / 15:00 बजे

टिप्पणी: संभावित बोलीदाताओ से अनुरोध है कि वे IREPS पोर्टल वेबसाइट **https://ireps.gov.in** का अवलोकन करें। उपर्युक्त **IREPS** निविदा संख्या के अंतर्गत निविदा से संबंधित समस्त विवरण उक्त पोर्टल पर उपलब्ध हैं।

1695/26 (PH)

North central railways @ www.ncr.indianrailways.gov.in

सम्पत्ति से बेदखल करने की सूचना

मैं, मेरे अभिभाष्य श्री सत्यनारायण शर्मा पुत्र श्री भगवान दास शर्मा उम्र 71 वर्ष, श्रीमती शारदा देवी पत्नि श्री सत्यनारायण शर्मा उम्र 66 वर्ष निवासी पत्नर सं० 141, जन्ता नगर, रामगढ़ी, हरदावा रोड, सोडाला, जयपुर के रहने वाले है। यह कि हम दोनों पति पत्नि है और शांतिपूर्वक अपना जीवन बुढ़ापावश में रहा है। हमारे दो पुत्र व दो पुत्रियाँ हैं जिसमे मेरा बड़ा पुत्र श्री कमल किशोर शर्मा गंगर मंगल व गंगर आचरण का पड़ गया है उससे रंग आकार हम हमारी बड़े पुत्र श्री कमल किशोर शर्मा एवं उसकी पत्नी व उसके बच्चों को हमारी समस्त चल व अचल सम्पत्ति से बेदखल करते है। भविष्य में हमारा इनसे कोई सरोकार व संबंध नहीं होगा। अतः के बाद हमारे बड़े पुत्र कमल किशोर शर्मा पुत्र श्री सत्यनारायण शर्मा के किसी भी व्यक्ति से आर्थिक लेन देन या कोई आपसीक्रय कृय करता है तो हमारा व हमारे परिवार अथवा हमारे किसी भी रिश्तेदार का किसी तरह से प्रत्यक्ष या परोक्ष रूपसे कोई संबंध नहीं होगा।

(मोदक सोनी) एडवोकेट

कर्मचारी न्यायालय, (गुरुत्वीय ज्ञान), नगर निगम जयपुर

(गुरुत्वीय ज्ञान संकाय के पीठासीन अधिकारी, कर्मचारी न्यायालय, जयपुर)
क्रमांक: 2.ज.नि./कर्म/ 2026/1001 **सार्वजनिक सूचना** दिनांक: 15.07.2026

भूकम्प से 11, आगंन बिहार बी, मुरलीधुर जयपुर का शासन भवन गृह निर्माण सहकारी समिति लिमिटेड द्वारा श्रीमती संतोष देवी शर्मा पत्नी श्री एडवोकेट शर्मा की बेफकत्त की पर्याप्त पूर्ति का आवंटन पत्र जारी किया गया था। प्रकरण में आवेदक श्री शशिभूषण श्रीवास्तवा शर्मा, श्री मनमोहन श्रीवास्तवा शर्मा एवं विनोदा श्रीवास्तवा शर्मा पुत्रे/दुकान श्री श्रीवास्तवा शर्मा द्वारा समिति का आवंटन पत्र मय साइट प्लान व रसीद, जयपुर विकास प्राधिकरण से जारी मय हस्तांतरण पत्र एवं अन्य रसीदों को आधार पर उक्त भूखण्ड का स्वयं के नाम पर पट्टा चाहा गया है। आवेदक द्वारा उपलब्ध कराये गये दस्तावेजों के आधार पर उक्त भूखण्ड का श्री प्रवीण श्रीवास्तवा शर्मा, श्री मनमोहन श्रीवास्तवा शर्मा एवं विनोदा श्रीवास्तवा शर्मा के पक्ष में भूखंड का पट्टा जारी किया जाना है। उक्त भूखण्ड के पट्टा जारी करने सम्बन्ध किसी भी व्यक्ति, संस्था, फर्म, कम्पनी को किसी प्रकार की कोई आपत्ति हो तो 07 कार्य दिवस में अधोहस्ताक्षरकर्ता के कार्यालय में प्रस्तुत करें अन्यथा निर्धारित अवधि की समाप्ति के बाद विधिवत नियमानुसार पट्टा जारी करने की कार्यवाही सम्पादित कर दी जावेगी। **उपायुक्त गुरुत्वीय ज्ञान नगर निगम जयपुर**

आम सूचना सर्वसाधारण को सूचित किया जाता है कि मेरी अभिभाषा श्रीमती शिखा देवी पत्नी श्री धर्म प्रकाश सिंह ने अपने बारह भोरी, चौकड़ी ब्रह्मपुरी नृसिंह देवी की बगीची, जयपुर, राजस्थान स्थित एक पट्टा नम्बर 122 को श्री राजू सिंह से खरीदने हेतु ऋण के लिए आवास फाईनेंसर्स लि. में आवेदन किया है। उक्त सम्पत्ति तकाबलि नगर पश्चिद, जयपुर द्वारा अपने पत्र क्रमांक 49/2033 से दिनांक 21/07/1977 को श्री लादू सिंह पुत्र श्री लक्ष्मण सिंह को आवंटित की गई। दिनांक 10/09/1996 को श्री लादू सिंह का निर्वसीयत स्वर्गवास हो जाने पर उनके विधिक वारिसों में से श्रीमती मीना कँवर, श्री भगवान, श्रीमती ओम कँवर, श्री तेजेन्द्र सिंह सोलंकी, श्री निखिल सोलंकी ने उक्त रूपसे के अपने हक हिस्सो का त्याग पंजीकृत हक्कपत्रपत्र के द्वारा कर, श्री लादू सिंह के पुत्र श्री राजू सिंह के हिस्से में पट्टा जारी करने की कार्यवाही सम्पादित कर दी जावेगी। **उपायुक्त गुरुत्वीय ज्ञान नगर निगम जयपुर**

उत्तर पश्चिम रेलवे

संशोधन–4

भारत के राष्ट्रपति की ओर से, उप मुख्य विद्युत इंजीनियर / निर्माण–II, उत्तर पश्चिम रेलवे, जयपुर EPC टेंडर नंबर EL-C-EPC-TRD-JP-T01-25-26 "उत्तर पश्चिम रेलवे के जयपुर डिवीजन के जयपुर–सवाईमाधोपुर सेक्शन में 2 x 25 KV AT फीडिंग सिस्टम और SCADA के लिए संबंधित स्विचिंग पोस्ट के साथ 132KV/2 x 25KV ट्रैक्शन सब–स्टेशन (स्कॉट कनेक्टेड ट्रांसफॉर्मर) के डिजाइन, सप्लाई, इरेक्शन, टेस्टिंग और कमीशनिंग" से संबंधित है।" के लिए निम्नलिखित संशोधन जारी करते हैं। **प्रकाशित विवरण:–** EPC टेंडर दस्तावेज, **संशोधन का विवरण:–** EPC टेंडर डॉक्यूमेंट का **corrigendum-4 IREPS** की वेबसाइट **www.ireps.gov.in** पर उपलब्ध है। बाकी सभी नियम और शर्तें यथावत रहेंगी।

उप. मुख्य बिजली इन्जीनियर (निर्माण–II), जयपुर

1078-DO/26

उत्तर पश्चिम रेलवे

खुली ई- निविदा सूचना

मुख्य परियोजना प्रबन्धक गति-शक्ति उत्तर पश्चिम रेलवे जयपुर के द्वारा भारत संघ के राष्ट्रपति एवम् उनकी ओर से ई-निविदा के माध्यम से प्रचलित नियमों के अनुसार निर्धारित प्रपत्रों में निविदा निम्न कार्यों के लिए क्रमानुसार आमंत्रित की जाती है। **निविदा संख्या / कार्य का नाम:** गति-शक्ति / एस एण्ड टी / जेपी / 2026-27/06 उप मुख्य संकेत एवं दूर संचार इंजी. (जी.एस.यू.) जयपुर:-जयपुर मण्डल के बोसास स्टेशन पर मीजुदा पैनल इन्टरलॉकिंग की जगह इलेक्ट्रोनिक इन्टरलॉकिंग लगाने और साथ ही आस-पास के ऑटोमैटिक ब्लॉक सिग्नलिंग के साथ इन्टरफेसिंग करने से सम्बन्धित दूर संचार का कार्य, **अनुमानित लागत रुपये:** 107743091.61, **बयाना राशि रुपये:** 2154900/-. 1. उपरोक्त निविदाओं का पूर्ण विवरण वेब साइट www.ireps.gov.in पर उपलब्ध है। नोटिस बोर्ड - मुख्य परियोजना प्रबन्धक गति-शक्ति उत्तर पश्चिम रेलवे, जयपुर के कार्यालय मे देखी जा सकती है। 2. निविदा स. गति-शक्ति/ एस एण्ड टी/जेपी/2026-27/06 की बन्द होने की तिथि 17.08.26 समय 15.30 बजे एवं खुलने की तिथी 17.08.26 समय 16.00 बजे।

1062-PS/26

हमें NWRailways NWRailways पर फॉलो करें

उत्तर पश्चिम रेलवे

खुली ई–निविदा सूचना

सं.: ईएल/टीआरडी/जेपी/निविदा सूचना/26–27/06 दिनांक: 23.07.2026

व.म.वि.इंजी. (टीआरडी एण्ड जीएसयू), उ.प.रे, जयपुर द्वारा भारत के राष्ट्रपति के लिए एवं उनकी ओर से निम्नलिखित कार्य के लिये ई–निविदाएं आमंत्रित की जाती हैं। कोई भी मैन्युअल टेण्डर स्वीकार नहीं किया जायेगा और अगर कोई मैन्युअल टेण्डर प्राप्त होता है तो उस पर विचार नहीं किया जायेगा। **क्र.सं.** :– **1, एनआईटी संख्याः**– जीएसयू–ईएल–टीआरडी–जेपी–26–27–01 आर–2, **कार्य का नामः**– ओएचई कर्ब इन कनेक्शन विथ प्रपोज्ड प्लेटफॉर्म रेजिंग (प्लेटफॉर्म–1, 2) ऑफ हिरनोदा, दीदवा, बनवाणुवा, धानवाडा, बिन्दायका स्टेशन एण्ड प्लेटफॉर्म एक्सटेन्शन (प्लेटफॉर्म–1, 2) एट कनकपुरा स्टेशन इन जयपुर–फुलेरा सेक्शन, प्लेटफॉर्म रेजिंग (प्लेटफॉर्म–1, 2) ऑफ बस्सी, बांसखो, खण्डेल स्टेशन एण्ड प्लेटफॉर्म रेजिंग (प्लेटफॉर्म–2) ऑफ पीपली का बारा स्टेशन ऑफ जयपुर डिवीजन। **अनुमानित लागत (रु):**– 93,41,839.11, **बिड सिक्युरिटि राशि (रु):**– 1,86,800.00, **निविदा खोलने की तिथिः**– 17.08.2026, **क्र.सं.**:–2, **एनआईटी संख्याः**– जीएसयू–ईएल–टीआरडी जेपी–26–27–02आर, **कार्य का नामः**– ओएचई कर्ब इन कनेक्शन विथ प्रपोज्ड (i) प्लेटफॉर्म रेजिंग (पीएफ–1, 2) ऑफ लक्ष्मणगढ़ सीकर, बिसाऊ, रामगढ़ शेखावाटी, महेनसर स्टेशन प्लेटफॉर्म एक्सटेन्शन एट लक्ष्मणगढ़ सीकर, फतेहपुर शेखावाटी स्टेशन एण्ड फुट ओवर ब्रिज (6 मी. वाईड) एट लक्ष्मणगढ़ सीकर, बिसाऊ, रामगढ़ शेखावाटी स्टेशन (ii) प्लेटफॉर्म रेजिंग (पीएफ–1, 2) ऑफ बधाल, मैसलाना, पचार मलिकपुर, रेनवाल, सनोडिया, निंढा स्टेशन एण्ड फुट ओवर ब्रिज (6 मी. वाईड) एट बधाल स्टेशन इन आरपीसी सेक्शन (iii) प्लेटफॉर्म रेजिंग (पीएफ–1, 2) ऑफ रतन शहर, चिड़ावा, नूआं, बलवंतपुरा चेरासी, भावचरी, नारी खेतड़ी स्टेशन, प्लेटफॉर्म एक्स्टेन्शन एट चिड़ावा स्टेशन एण्ड फुट ओवर ब्रिज (6 मी. वाईड) एट रतन शहर स्टेशन (iv) प्लेटफॉर्म रेजिंग (पीएफ–1, 2) एण्ड फुट ओवर ब्रिज (6 मी. वाईड) एट सूरजगढ़, गवाडगढ़, अलवीर गुड़गुन्नाह स्टेशन, प्लेटफॉर्म एक्स्टेन्शन एट इन्डुनूं स्टेशन इन सीकर–लोहारू सेक्शन ऑफ जयपुर डिवीजन। **अनुमानित लागत (रु):**– 1,81,54,379.18, **बिड सिक्युरिटि राशि (रु):**– 3,63,100.00, **निविदा खोलने की तिथिः**– 17.08.2026 **नोटः ई–निविदा की अंतिम तिथि एवं समयः**– निविदा खोलने की तिथि को 15:00 बजे तक, **ई–निविदा खोलने की तिथि एवं समयः**– निविदा खोलने की तिथि को 15:00 बजे बाद, **सम्पूर्ण जानकारी के लिये वेबसाइट का पताः**– **http://www.ireps.gov.in** **1075-DO/26**

हमें NWRailways NWRailways पर फॉलो करें

नाम परिवर्तन

मैं, हेमलता, पत्नी श्री सिद्धार्थ वर्मा, निवासी प्लाट न. C-77, बजाज नगर, जयपुर-302015, पत्र द्वारा आमजन को सूचित करती हूँ कि मेरे अपना नाम 'हेमलता बंशीवाल' से परिवर्तित कर 'हेमलता' कर दिया है। अतः मुझे भविष्य के सभी कार्यों में 'हेमलता' नाम से ही जाना, पहचाना एवं संबोधित किया जाए।

हेमलता तथा हेमलता बंशीवाल दोनों नाम एक ही व्यक्ति के हैं। 9001117999

खोया-पाया

मेरे मकान नं. 52A श्री लक्ष्मी गृह निर्माण सहकारी समिति लि. की योजना गुलाब बिहार की सोसायटी द्वारा जारी ओरिजनल रसीद कही गुम हो गई है। किसी पर सूचित करें। किरण देवी- 7891022444

उत्तर मध्य रेलवे

ई-टेन्डरिंग निविदा सूचना

भारत के राष्ट्रपति की ओर से एवं उनके लिये मण्डल रेल प्रबन्धक/कार्य/झाँसी निम्नलिखित कार्य हेतु आनलाईन (ई-टेन्डरिंग) के माध्यम से खुली निविदा आमंत्रित करते हैं।

ई-निविदा सूचना संख्या: झाँसी-इन्जी0-एन-2026-165

कार्य का नाम : सिग्टिंग ऑफ ओएचई हिथ ऐंड टावर वैगन साइडिंग ऑफ धौलपुर टू मुरेना फॉर बेटर मोबिलिटी ऑफ टावर वैगन/स्टाफ।

अनुमानित लागत रू. : 37638417.53 **अमानत राशि :** 752800.00

निविदा बन्द होने की तिथि : 14/08/2026 at 15:00 hrs.

स्वीकृत पत्र जारी होने के समय से कार्य समाप्त/अवधि की तिथि : 12 माह

ई-निविदा सूचना संख्या : झाँसी-इन्जी0-एन-2026-166

कार्य का नाम : पार्ट-ए :- प्रोवीजन ऑफ 5.00 किमी. आरसीसी बाउंड्री वाल अलोंग दी ट्रैक ऑन एप्रोचेस ऑफ यालिवर स्टेशन एट आगरा कैंट एंड इन मैन लाइन ओवर एडीईएन/यालिवर। **पार्ट-बी :-** प्रोवीजन ऑफ 5.00 किमी. आरसीसी बाउंड्री वाल अलोंग दी ट्रैक ऑन एप्रोचेस ऑफ यालिवर स्टेशन एट वीरांगना लक्ष्मीबाई झाँसी एंड इन मैन लाइन अंडर एडीईएन/यालिवर।

अनुमानित लागत रू. : 82388617.96 **अमानत राशि :** 1647800.00

निविदा बन्द होने की तिथि : 14/08/2026 at 15:00 hrs.

स्वीकृत पत्र जारी होने के समय से कार्य समाप्त/अवधि की तिथि : 12 माह

ई-निविदा सूचना संख्या : झाँसी-इन्जी0-एन-2026-177

कार्य का नाम : वलीनिंग ऑफ सीवर लाइन्स एंड मैन्होल्स ईटीसी इन दी जूरिडिक्शन ऑफ एसएसई/वर्क्स/एमएल/यालिवर एंड एसएसई/वर्क्स/एनजी/यालिवर अंडर सीनियर एडीईएन/यालिवर फॉर 02 इयर्स पीरियड।

अनुमानित लागत रू. : 1920501.60 **अमानत राशि :** 38400.00

निविदा बन्द होने की तिथि : 14/08/2026 at 15:00 hrs.

स्वीकृत पत्र जारी होने के समय से कार्य समाप्त/अवधि की तिथि : 24 माह

• निविदा **दिनांक 14/08/2026 को 15:00 बजे** तक ऑन लाईन जमा कर सकेंगे। • पूर्ण विवरण एवं निविदा को प्रस्तुत करने के लिए भारतीय रेल के वेब साइट **www.ireps.gov.in** पर देखें। **1684/26 (AS)**

North central railways @ www.ncr.indianrailways.gov.in @ CPRONCR

फार्म - बी
सार्वजनिक सूचना

भारतीय दिवाला और शोधन अक्षमता बोर्ड (परिसमापन प्रक्रिया) विनियमों, 2016 के विनियम 12 के अंतर्गत)

ड्रोपबेस सोफ्टवेयर प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ

क्र. सं.	विवरण	ब्योरा
1.	कॉर्पोरेट ऋणी का नाम	**ड्रोपबेस सोफ्टवेयर प्राइवेट लिमिटेड**
2.	कॉर्पोरेट ऋणी के समावेश की तिथि	19.08.2014
3.	प्राधिकारी जिसके अंतर्गत कॉर्पोरेट ऋणी समावेश पंजीकृत है	आर ओसी, जयपुर
4.	कॉर्पोरेट ऋणी का कॉर्पोरेट पहचान नम्बर सीमित दायित्व पहचान सं.	U72900RJ2014TC046095
5.	कॉर्पोरेट ऋणी के पंजीकृत कार्यालय व प्रधान कार्यालय (यदि हो) का पता	रूम नं. 01, बेसमेंट, दुकान नं. S 40, जेडीए कॉम्पलेक्स, मुरलीपुरा स्कीम, जयपुर ।
6.	परिसोधन प्रस्ताव प्रक्रिया की समाप्त तिथि	16.07.2026
7.	कॉर्पोरेट ऋणी के परिसमापन को शुरू करने की तिथि	17.07.2026
8.	परिसमापक के रूप में कार्यरत प्रस्ताव पेशेवर का नाम व पंजीकरण संख्या	अनुभा सिंह रजि. नं. IBBI / IPA-001 /IP-PO2784/2022-2023/14260 AFA Valid upto 30.06.2027
9.	परिसमापक का पता और ई-मेल जैसा की-बोर्ड के साथ पंजीकृत है	प्लाट नं. 6, जनकपुरी II Ext. इमली फाटक जयपुर-302005 मो.नं. 8387870000 पंजीकृत ईमेल : anubha.singh5@gmail.com
10.	परिसमापक के साथ संप्रेषण के लिए प्रयोग किया जाने वाला पता और ई-मेल	174, शिव कॉलोनी, मोती नगर, जयपुर-302021 पंजीकृत ईमेल : cirp.dropbase@gmail.com

एतद्वारा सूचना दी जाती है कि माननीय नेशनल कंपनी लॉ ट्रिब्यूनल, जयपुर बेंच ने 17.07.2026 (उक्त आदेश परिसमापक को दिनांक 21.07.2026 को ई.मेल द्वारा भेजा गया) को ड्रोपबेस सोफ्टवेयर प्राइवेट लिमिटेड का परिशोधन शुरू करने का आदेश धारा 33 दिवालिया व शोधन अधिनियम, 2016 के अंतर्गत दिया गया है।

दिनांक : 24.07.2026
स्थान: जयपुर

अनुभा सिंह
ड्रोपबेस सोफ्टवेयर प्राइवेट लिमिटेड के मामलों में परिसमापक

दिवाला एवं दिवालियापन संहिता 2016 के अंतर्गत ई–नीलामी बिक्री नोटिस

मैसर्स शर्मा कैलिप्सो प्राइवेट लिमिटेड (परिसमापन में)

(माननीय एनसीएलटी, नई दिल्ली पीठ–II का दिनांक 02.06.2022 का आदेश देखें)

सीआईएन : U45400DL2009PTC189270

परिसमापक पताः आर–4 / 39, राज नगर, गाजियाबाद –201002

ई–नीलामी की तारीख और समय	10 अगस्त 2026 को शाम 4 से 5 बजे तक 5 मिनट के अस्तीमित विस्तार के साथ
ईएमडी जमा करने की अंतिम तिथि	07 अगस्त 2026
ई–नीलामी प्रक्रिया दस्तावेज के अनुसार ईओआई और सभी दस्तावेज जमा करने की अंतिम तिथि	सीधे ऑनलाइन प्रस्तुत किया जाना है ई–नीलामी पोर्टल : https://ibbi.baanknet.com पर 25.07.2026 से 06.08.2026 तक
साइट का दौरा, निरीक्षण और उचित जांच	06 अगस्त 2026 तक

इसके द्वारा दिवाला और दिवालियापन संहिता, 2016 और उसके तहत विनियमों के तहत सामान्य रूप से जनता को सूचना दी जाती है. कि मैसर्स शर्मा कैलिप्सो प्राइवेट लिमिटेड (परिसमापन में) की निम्नलिखित संपत्ति परिसमापन संपत्ति का हिस्सा है, परिसमापक द्वारा **"जैसा है जहां है", "जैसा है वैसा है" और "जो कुछ भी आधार है" और "कोई सहारा आधार नहीं"** पर ई–नीलामी के माध्यम से बिक्री के लिए है:

संपत्ति का विवरण	आरक्षित मूल्य (रु)	ईएमडी राशि (रु)	वृद्धिशील मूल्य (रु)
1500 वर्ग फीट क्षेत्रफल वाली दुकान एलजीएफ–11, कमर्शियल कॉम्प्लेक्स, गोल्ड सूक मॉल, प्लॉट नंबर 2, जगतपुरा रोड, जवाहर सर्किल के पास, जयपुर, राजस्थान में स्थित है।	₹1,18,26,000/– (केवल एक करोड़ अठारह लाख छब्बीस हजार)	₹11,82,600/– (केवल ग्यारह लाख बयासी हजार छह सौ)	₹ 1,00,000/- (केवल एक लाख रुपये)

महत्वपूर्ण नोट:

1. ई–नीलामीhttps://ibbi.baanknet.com पर ई–नीलामी प्लेटफॉर्म के माध्यम से आयोजित की जाएगी।
2. पूर्ण ई–नीलामी के विस्तृत नियम और शर्तों के साथ पूर्ण ई–नीलामी प्रक्रिया दस्तावेज https://ibbi.baanknet.com पर ई–नीलामी प्लेटफॉर्मपर उपलब्ध हैं।sharma.kaly@rrinsolvency.com पर ईमेल के माध्यम से प्राप्त किए जा सकते हैं।
3. बोलीदाताओं को एक **बचनबद्धता** प्रस्तुत करनी होगी कि वे लागू सीमा तक संहिता की धारा 29ए के तहत किसी भी अयोग्यता से ग्रस्त नहीं हैं और यदि किसी भी स्तर पर अयोग्य पाए जाते हैं, तो जमा की गई बयाना राशि जब्त कर ली जाएगी।
4. संभावित बोलीदाताओं को इलेक्ट्रॉनिक नीलामी प्लेटफॉर्म के माध्यम से दिवाला और दिवालियापन संहिता की धारा 29ए के तहत पात्रता की घोषणा सहित अपेक्षित दस्तावेज जमा करने होंगे।
5. संभावित बोलीदाताओं को ई–नीलामी प्लेटफॉर्मhttps://ibbi.baanknet.com के माध्यम से बयाना राशि जमा (ईएमडी) जमा करनी होगी।

ई–नीलामी एजेंसी (बैंकनेट) का संपर्क विवरण	मोबाईल : +91 8291220220 ईमेल: support.baanknet@psballiance.com
परिसमापक की टीम का संपर्क विवरण	श्री सचिन कुमार, मोबाईल : 8860441411, ईमेल : sharma.kaly@rrinsolvency.com; cc to: manager.rrinsolvency@gmail.com;

सीए रेशमा मित्तल, परिसमापक,
शर्मा कैलिप्सो प्राइवेट लिमिटेड–परिसमापन में
पंजीकरण संख्या: IBBI/IPA-001/IP-P00297/2017-18/10541
दिनांक : 24.07.2026 **एएफए वैध** : 31.